

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.243 - IA/569(AHM)2024
in
C.P. (IB)/82(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Mavjibhai Chaturbhai Patel
V/s
HDFC Bank Limited

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Teena Bajaj Adv. for Mr. Nilesh Udernani, Adv.
For the Respondent : Mr. Hem Buch, Adv. HDFC

ORDER

IA/569(AHM)2024

Ld. Counsel for HDFC bank seeks time to file reply. He is directed to file the same within on-week.

List for further consideration on 06.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)